NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/54, 55/CAA/2017

NAME OF THE DEMERGED CO

: CONGRUENT SOLUTIONS PVT LTD

NAME OF THE RESULTING CO

: CONGRUENT IT SERVICES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Paritra k Raj Thabak

Councils for Petitioner

ORDER

Counsel for Petitioner present and matter is posted for making his submission on the next date of hearing. Put up on 01.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk